

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10244 of 2019

(Arising out of OIA-BHV-EXCUS-000-APP-243-253-2018-19 Dated- 29.08.2018
passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and
Service Tax-RAJKOT)

Juvansinh Jeshabhai Solanki

L23, Gayatrinagar, Near Dada Ni Vav
Sihor-BHAVNAGAR-GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-BHAVNAGAR

PLOT NO.6776/B-1...SIDDHI SADAN, NARAYAN UPADHYAY MARG,
BESIDE GANDHI CLINIC, NEAR PARIMIAL CHOWK,
BHAVNAGAR, GUJARAT-364001

.....Respondent

APPEARANCE:

Shri Sarju Mehta (Chartered Accountant) for the Appellant
Shri R. Parekh, & Dharmendra Kanjani, (Superintendent) Authorised
Representative for the Respondent

CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING:01.09.2022
DATE OF DECISION: 01.09.2022

RAJU

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10270 of 2019.

**(RAJU)
MEMBER (TECHNICAL)**

Neha